

1	2	3	4
2. Karnataka	40	9	44.26
3. Tamil Nadu	29	7	28.03
4. Kerala	29	11	28.07
5. Union Territory of Goa	3	1	1.72
<b>Total :</b>	<b>163</b>	<b>39</b>	<b>160.49</b>

Works are undertaken under this Programme in Horticulture, Soil Conservation, Animal Husbandry, Fisheries, Forestry Minor Irrigation, Sericulture, Khadi & Village Industries and Rural Roads Sectors.

(b) The anticipated expenditure for the year 1985-86 is Rs. 21.64 crores. Approved outlay for the year 1986-87 is Rs. 25.30 crores.

#### Technology for fast Breeder Reactor

3504. SHRI MULLAPPALLY RAMACHANDRAN : Will the PRIME MINISTER be pleased to state :

(a) whether Government are aware that thorium rods made from Kerala's beach sands being used as fuel in new hybrid reactors are more advantageous than Fast Breeder Reactors;

(b) if so, whether Government intend to invest in a research unit on such a new technology along the Kerala coast; and

(c) whether any alternative technology has been developed which is likely to be more advantageous than FBR and if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC

ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) No, Sir. There is no operating hybrid reactor anywhere in the world. There are only theoretical studies for a fusion hybrid reactor.

(b) and (c) No, Sir.

#### Restriction on killing of frogs

3505. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether any study has been made by the environmental scientists to ascertain the effect of killing and exporting of frogs from the country;

(b) whether Government have issued any instructions to the State Government's regarding the necessity to restrict killing of frogs, and if so, the details thereof; and

(c) which are the States mainly responsible for frog killing ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) Yes, Sir.

(b) The State Governments have been advised to exercise all possible caution and care.

(c) Frogs are mainly killed for export purposes from the States of Mahara-

shtra, Kerala, Tamil Nadu, Andhra Pradesh, Karnataka, West Bengal, Orissa and Bihar.

**Investigation in recruitments by Staff Selection Commission**

3506. SHRI AMAL DATTA : Will the PRIME MINISTER be pleased to state the reasons for restricting investigation to the period between 1984-86 in the reported racket in recruitment by the Staff Selection Commission.

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI) : It is not the intention of the Government to restrict the investigations to the period 1984-86. In the first instance, scrutiny of the nominations was made from 1.1.1984, in view of the magnitude of work involved. Having completed this phase, the Staff Selection Commission have called for information from various indenting Departments in regard to the nominations made during the year 1983.

**Forest development project in Madhya Pradesh**

3508. SHRI AJAY MUSHRAN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the M.P. State Government has sent any proposal for sanction of unified forest development project in the State; and

(b) if so, the action being taken by Union Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) :

(a) No, Sir.

(b) Does not arise.

**Assistance to economically backward States**

3509. SHRI CHINTAMANI JENA : Will the Minister of PLANNING be pleased to state .

(a) whether Orissa is one of the economically backward States in the country.

(b) if so, the per capita income in Orissa; and

(c) the steps Government have taken to increase the allocation of financial assistance to economically backward States like Orissa under different heads during the current financial year and during the Seventh Five Year Plan.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM) : (a) Yes, Sir.

(b) Per capita income of Orissa at current prices in 1984-85 was Rs. 1534 (Quick estimates).

- (c) 1. Under the modified Gadgil formula 20% assistance is given to those non-special category States where per capita income is less than the national average. Orissa benefits from this provision.
2. In case of poverty alleviation programmes, more assistance is given to States like Orissa where incidence of poverty is high.
3. Also, special market borrowings have been allocated in the Sixth and Seventh Plan to less developed States including Orissa, in addition to the normal market borrowings allotted to all the States on a uniform basis.